

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 04
TP (IBC)-20(PB)/2021

IN THE MATTER OF:

Indian Steel Corporation Limited

.... Applicant/petitioner

v.

Punjab National Bank

.... Respondent

Order under Rule 16(d) of NCLT Rules, 2016

Order delivered on 12.04.2021

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioners : -

ORDER

Learned counsel for the petitioner is directed to issue notice to the respondents to appear on the next date of hearing.

List on 28.04.2021.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)